

Seventeenth Loksabha

span>

Title : Regarding Diversion of Income accrued to the Treasury to AP State Beverages Corporation.

SHRI RAGHU RAMA KRISHNA RAJU (NARSAPURAM): Hon. Chairman, Sir. I am raising an issue which the hon. Minister Dr. Jaishankar, Government of India had also spoken about. It is about burgeoning deaths in various States, and the precautions that we would have to take wherein several States are likely to go the Sri Lankan way.

In this regard, I would like to bring one submission that recently in my own State of Andhra Pradesh, the income which was supposed to go to the State Exchequer Treasury, is being diverted to a Corporation ...
(*Interruptions*)

SHRI MARGANI BHARAT (RAJAHMUNDRY): Do you have any knowledge on it? ... (*Interruptions*)

SHRI RAGHU RAMA KRISHNA RAJU : Sir, let me speak. ...
(*Interruptions*) Sir, I am not allowed to enter my Parliament ...
(*Interruptions*) I am not allowed to speak ... (*Interruptions*)

माननीय सभापति: प्लीज आप अपनी बात रखिए।

SHRI RAGHU RAMA KRISHNA RAJU: Why are they talking unnecessarily?

HON. CHAIRPERSON: Mr. Raju, you just make your point.

... (*Interruptions*)

SHRI RAGHU RAMA KRISHNA RAJU: Yes, Sir.

The Government of Andhra Pradesh has come up with an Act 9 of 2022 wherein the income which was supposed to have accrued to the Treasury has been diverted to the AP State Beverages Corporation, and against that... (*Interruptions*)

SHRI MARGANI BHARAT: Do you have any evidence? ... (*Interruptions*)

SHRI RAGHU RAMA KRISHNA RAJU : Yes, I have an evidence. I have the Act. ... (*Interruptions*)

SHRI MARGANI BHARAT : Do not shout. ... (*Interruptions*)

HON. CHAIRPERSON: Mr. Raju, please address the Chair, and complete your submission.

... (*Interruptions*)

SHRI MARGANI BHARAT : Sir, he cannot shout like this. ... (*Interruptions*)

माननीय सभापति: श्री राजू जी, आप अपनी बात रखिए और केवल चेयर को एड्रेस कीजिए।

... (व्यवधान)

SHRI MARGANI BHARAT : He has no decency at all. ... (*Interruptions*)

HON. CHAIRPERSON: Mr. Bharat, please sit down.

... (*Interruptions*)

माननीय सभापति: श्री राजू जी, आप केवल अपनी बात रखिए।

(व्यवधान)

SHRI RAGHU RAMA KRISHNA RAJU : Sir, I am addressing the Chair. ... (*Interruptions*)

So, the point is that the amount which was supposed to have been accrued to the State Exchequer is being diverted to a Corporation, and against that Corporation, they are raising loans, which is now the concern for the Government of India also. They are talking that additional loans should not be taken. ... (*Interruptions*)

I will give all the details. Just because someone is managing some institution, it would not take us anywhere. ... (*Interruptions*) I will give all the details. ... (*Interruptions*)

HON. CHAIRPERSON: Now, Shri Rattan Lal Kataria-ji

... (*Interruptions*)